

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 3389 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

05/05.04.2021 The case is taken up through Video Conferencing.

Mr. R. N. Sahay, learned Sr. counsel for the petitioners, prays for two weeks' time to file the rejoinder affidavit to the counter affidavit filed on behalf of the respondent No.5.

In view of the said prayer, put up this case after two weeks under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)